

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 1 In Civil Appeal No.6743/1996

U O I & ANR

Appellant (s)

VERSUS

LAXMAN GAJANAN DESAI & ANR

Respondent (s)

(With Appln(s). for modification of Court's Order dt.25.3.96) &
(With Office Report)

Date : 03/09/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. R.N. Trivedi,ASG
Mr. R.P. Saxena,Adv.for
Mr. D.S. Mahra,Adv.

For Respondent (s) Mr. K.L. Taneja,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J.
.SP2

Adjourned for 4 weeks in view of the letter
circulated.

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@
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Court Master Court Master@@

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